

ITEM NO.5

COURT NO.1

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 3/2010 in CIVIL APPEAL NO. 3086 OF 2007

U.P. STATE ROAD TRANSPORT CORP.

Appellant (s)

VERSUS

SURESH CHAND SHARMA

Respondent(s)

(With appln(s) for early hearing and office report)

Date: 12/04/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK VERMA
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s) Mr. Pradeep Misra, Adv.

For Respondent(s) Mr. J.N. Dubey, Sr. Adv.
Mr. Anurag Dubey, Adv.
Mr. Meenesh Dubey, Adv.
Mrs. Anu Sawhney, Adv.
For Mr. S.R. Setia, Adv.

UPON hearing counsel the Court made the following
O R D E R

Post during the first half of summer vacation, 2010.

Application for early hearing is allowed.

(R.K.Dhawan)
AR-cum-PS

(Veera Verma)
Assistant Registrar